

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKA-TAKI): (a) Headmasters Middle schools—19, Trained Graduate Teacher—1.

(b) Yes, Sir.

(c) and (d). According to information furnished by the Municipal Corporation of Delhi, the posts of Headmasters of Middle schools and Trained Graduate Teachers were transferred to the Directorate of Education, Delhi Administration, with effect from 1st July, 1970, which was much before the date, namely, 5th September, 1971, from which Selection Grades were sanctioned by Government for various categories of teachers. As there are no posts in the concerned lower categories in the Municipal Corporation of Delhi, the question of grant of Selection Grade to the concerned School Inspectors does not arise.

Calamities Fund

9458. **SHRIMATI PARVATI DEVI:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to create "Calamities Fund" to relieve people from natural and man-made calamities which can strike any part of the country; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). There is no proposal to create 'Calamities Fund' at the moment to relieve people from natural and man-made calamities. However, on the recommendations of the Sixth Finance Commission, State Governments have been provided with enhanced annual margin money for carrying out relief operations in the areas affected by natural calamities.

Benefits of leave, pension etc. to N.F.C. Instructors Transferred to Delhi Administration

9459. **SHRI S. S. DAS:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the services of National Fitness Corps (NFC) instructors were transferred from Centre to Delhi Administration *vide* letter No. A-22020/30/73 nfc dated the 29th October, 1974;

(b) if so, whether they are entitled to enjoy the benefits of leave, pension, gratuity etc. on the services rendered under the Central Government; and

(c) whether they can seek voluntary retirement after completing 20 years of consolidated service in both the Departments?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) to (c). The erstwhile National Discipline Scheme instructors were absorbed by Delhi Administration as also by other States and Union Territories, as a result of introduction of the National Fitness Corps Programme as a part of Physical Education activities in schools. The letter referred to in Question has no bearing on the question of absorption of these instructors. These instructors have been allowed to carry benefits of leave etc. for the service rendered under the Central Government prior to their absorption in Delhi Administration. They will have all the benefits under the Central Civil Service Rules regarding leave, pension, gratuity etc.

Strike by F.C.I. Employees in Delhi

9460. **SHRI FAQUIR ALI ANSARI:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the employees of the Food Corporation of India in Delhi had gone on strike in godowns;

(b) if so, the number of employees of the Corporation godowns who went on strike and the number of days they remained on strike;

(c) what were their demands;

(d) the extent to which the supply of food articles to fair price shops in Delhi was disrupted due to the above strike; and

(e) the reaction of the Government towards their demands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). Food Corporation of India have reported that two hundred Category III employees of the Delhi Region observed work-to-rule for 29 days from 16-11-77 including one day of total stoppage of work on 19-12-77 and refused to work overtime on Sundays and holidays.

(c) Their demands related to payment of overtime allowance and cancellation of transfer orders of Assistant Grade I (Depot) and Assistant Manager (Depot) from Delhi.

(d) There was no disruption in the working of public distribution system.

(e) The FCI have reported that they have now decided to pay overtime allowance for working on Sundays and holidays in exceptional circumstances only where the competent authority is satisfied that it is not possible to grant compensatory leave to the employee concerned. The management have also decided to regulate transfers of staff from Delhi to other depots within the Northern Zone on the basis of *inter se* seniority, i.e. seniors to be retained and juniors to move out.

Admission to Higher Education

9461. SHRI RAMDEO SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have drawn up new schemes regulating

admissions to higher education on the basis of social needs and employment opportunities;

(b) what special measures are proposed to be taken for giving higher education to the backward classes including the tribals and the scheduled castes; and

(c) the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) to (c). The policy frame for the development of higher education during the next 10—15 years adopted by the University Grants Commission envisages, among others, a policy of selective admissions to full-time institutions of higher education at first-degree and post-graduate levels on the basis of merit with reservation of at least half the seats for all weaker sections. It also visualises provision for talented but economically weaker students to pursue their studies on a whole-time basis by ensuring to them the full cost of their education through appropriate bursaries, for which funds may be raised from public and private bodies. The detailed programmes for this purpose have yet to be drawn up.

शरणागियों में अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्ति

9462. श्री भानु कुमार शास्त्री : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि क्या वर्ष 1971 में भारत पाकिस्तान युद्ध के दौरान भारत में आए अनुसूचित जातियों तथा अनुसूचित जनजातियों के शरणागियों को प्राथमिकता प्रदान करने हेतु भूमि आवंटित करने का कोई प्रस्ताव सरकार के विचारधीन है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास विभाग में राज्य मंत्री (श्री राम किशोर) : भारत-पाक संघर्ष 1971 में